

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GREATER ARAFAT TANNERS PRIVATE LIMITED Date of Commencement of Liquidation: 04-04-2024; List of Stakeholders as on Date: 31-05-2024; Name of IP: Mr. Swami Deen Gupta; Process Number: 1; Last 5 digitof registration number: 11458

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 1 | 1172155 | 1 | 1172155 | | | | NA |
| 2 | Liquidation costs incurred till date | 1 | 6825 | 1 | 6825 | | | | NA |
| 3 | Secured financial creditors | | | | | | | | NA |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 16697005.77 | 2 | 13334421.00 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 4 | 17875985.77 | 4 | 14513401 | | | | |